GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 4213

ANSWERED ON 19.08.2025

VILLAGE ADOPTED BY CORPORATE ENTITIES

†4213. SHRI BHUMARE SANDIPANRAO ASARAM: SHRI NILESH DNYANDEV LANKE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of villages adopted by corporate entities under the Corporate Social Responsibility (CSR) initiative along with the status of implementation of the same in Maharashtra during the last three years, State-wise;
- (b) the funds allocated and utilized under village adoption programmes by these corporate entities and the significant outcome thereof;
- (c) whether a monitoring framework has been placed by the Government to evaluate effectiveness of such initiatives in Aspiring Districts and if so, the details thereof; and
- (d) the steps taken by the Government to formulate a standardized policy framework to ensure equitable development through village adoption programmes by corporate entities in all sectors?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) to (d): The philosophy of Corporate Social Responsibility (CSR) is to engage corporates as partners in the socio-economic development of the country by leveraging their managerial efficiency, best practices, technology and innovation in the delivery of public good and services. The legal framework for Corporate Social Responsibility has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014.

CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities of the company based on the recommendation of its CSR Committee. The Board has to ensure that the approved amount has been spent on the assigned activity(ies). In case any amount remains unspent then such amount shall be transferred in the designated fund(s) in Schedule VII in the prescribed time limit. Under CSR framework, companies need to balance local area preferences with national priorities. The Government does not issue any directions to the companies to spend in a particular area or activity.

The CSR framework is disclosure based and companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in

MCA21 registry, including Company-wise, State-wise, District-wise, Development Sector-wise and projects implemented by company, is available in public domain at www.csr.gov.in.

There is no provision of sanction/allocation of CSR fund under CSR legal framework. However, on the basis of the filings made by the companies in the MCA21 registry, the statewise details of CSR expenditure in India and the district-wise details of CSR expenditure in Maharashtra for last three financial years (FYs) i.e. 2021-22 to 2023-24 are at **Annexure I & II** respectively.

Annexure-I

(Annexure referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No. 4213 answered on 19.08.2025)

State-wise CSR expenditure in India from FY 2021-22 till FY 2023-24

(Amount in Rupees Crore)

		(Amount in Rupees Crore)			
Sl. No.	States/ UTs	FY 2021-22	FY 2022-23	FY 2023- 24	
1	Andaman And Nicobar	9.71	2.53	3.03	
2	Andhra Pradesh	663.50	986.77	1,129.75	
3	Arunachal Pradesh	119.42	13.36	39.57	
4	Assam	406.42	474.96	488.62	
5	Bihar	178.97	241.41	260.53	
6	Chandigarh	51.19	18.44	113.31	
7	Chhattisgarh	317.70	609.08	422.73	
8	Dadra and Nagar Haveli & Daman and Diu	18.27	23.22	30.17	
9	Delhi	1,198.50	1,517.07	1,949.95	
10	Goa	45.43	60.91	85.79	
11	Gujarat	1,613.18	2,060.02	2,707.54	
12	Haryana	687.13	720.38	816.95	
13	Himachal Pradesh	140.27	141.40	148.59	
14	Jammu and Kashmir	50.68	72.19	98.54	
15	Jharkhand	243.95	389.65	414.63	
16	Karnataka	1,849.82	2,058.73	2,254.88	
17	Kerala	241.58	362.85	387.91	
18	Lakshadweep	0.97	0.02	0.36	
19	Leh & Ladakh	14.84	11.72	30.41	
20	Madhya Pradesh	427.48	668.32	600.47	
21	Maharashtra	5,407.40	5,705.54	6,065.95	
22	Manipur	15.62	53.60	83.19	
23	Meghalaya	19.63	22.94	30.94	
24	Mizoram	6.94	11.01	4.48	
25	Nagaland	12.46	13.57	15.41	
26	Odisha	752.37	994.82	1,389.39	
27	Puducherry	9.31	14.29	32.68	
28	Punjab	185.41	263.51	351.89	
29	Rajasthan	713.85	1,122.65	1,145.67	
30	Sikkim	28.24	36.18	41.87	
31	Tamil Nadu	1,441.03	1,637.12	1,968.76	
32	Telangana	688.58	1,040.61	1,054.92	
33	Tripura	15.91	19.26	9.45	
34	Uttar Pradesh	1,345.02	1,213.12	1,545.01	
35	Uttarakhand	228.09	307.60	360.76	
36	West Bengal	571.89	782.74	862.57	
37	PAN India*	5,789.58	6,104.58	6,960.21	
38	Other Centralized Funds	1,631.01	1,145.78	1,000.83	
39	NEC/Not Mentioned	0.09	10.12	1.06	
	Total	27,141.45	30,932.08	34,908.75	

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

^{*}Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

(Annexure referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No. 4213 answered on 19.08.2025)

District-wise CSR expenditure in Maharashtra from FY 2021-22 till FY 2023-24

(Amount in Rupees Crore)

	(Amount in Rupees Cro				
Sl.No	District	FY 2021-22	FY 2022-23	FY 2023- 24	
1	Ahilyanagar (Ahmednagar)	31.83	51.04	66.47	
2	Akola	2.43	2.59	2.32	
3	Amravati	8.93	20.83	15.51	
4	Beed	11.34	16.21	13.96	
5	Bhandara	2.25	5.05	5.09	
6	Buldhana	23.71	3.37	9.34	
7	Chandrapur	22.36	34.85	27.94	
8	Chhatrapati Sambhajinagar (Aurangabad	96.05	129.14	123.87	
9	Dharashiv	12.88	26.19	33.05	
10	Dhule	5.03	10.64	14.91	
11	Gadchiroli	18.32	14.55	70.15	
12	Gondia	1.13	0.41	8.60	
13	Hingoli	2.63	2.31	5.34	
14	Jalgaon	16.36	27.59	28.03	
15	Jalna	14.14	21.43	19.99	
16	Kolhapur	16.48	17.56	32.36	
17	Latur	8.10	18.69	15.21	
18	Mumbai	2,980.22	2,861.07	2,814.46	
19	Mumbai Suburban	3.05	5.73	1.99	
20	Nagpur	189.80	172.86	160.63	
21	Nanded	6.76	8.15	9.92	
22	Nandurbar	24.92	30.37	35.66	
23	Nashik	76.75	130.58	126.87	
24	Palghar	6.20	5.10	5.86	
25	Parbhani	1.38	3.64	3.40	
26	Pune	694.62	1,096.34	1,135.14	
27	Raigad	272.04	326.29	243.61	
28	Ratnagiri	15.69	44.66	70.21	
29	Sangli	11.47	18.06	13.57	
30	Satara	40.12	67.71	69.64	
31	Sindhudurg	2.34	6.37	5.40	
32	Solapur	12.04	26.83	57.60	
33	Thane	176.76	214.01	302.68	
34	Wardha	27.70	24.03	23.34	
35	Washim	7.02	5.00	1.84	
36	Yavatmal	7.75	9.59	12.86	
37	District Not classified	556.80	246.71	479.15	
	Total	5,407.40	5,705.54	6,065.95	

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)
